

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 27/(MAH)/2011

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: M/s. Kalpdrum Enterprises & Anr.  
V/s.  
M/s. Antop Hill Wearhousing Co.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956  
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.S. ISRANI i/g SD ISRANI LAW CHAMBERS	ADV for Resp.	Satyan
2.	Puneet Chaturvedi	Adv. for Petitioner	(P) 12/1/2017

Order

CP No. 27/111A/CLB/MB/MAH/2011

At request of the Petitioner Counsel, list this matter for further hearing on  
16.2.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)